

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.3813
TO BE ANSWERED ON 09.08.2017**

G-20 SUMMIT

3813. SHRI RATTAN LAL KATARIA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Prime Minister called upon the G-20 nations to come to India and take the benefits of ease of doing business;**
- (b) if so, the details thereof; and**
- (c) the reaction of the G-20 nations/ leaders thereto?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]**

(a) to (c) At the G20 Summit at Hamburg on 7-8 July 2017, Prime Minister highlighted various policies and measures that have improved ease of doing business in India. These include the roll out of the Goods and Services Tax, digitization and expansion of the formal economy and various flagship programmes like Skill India, Digital India and Start Up India. These initiatives were widely welcomed by G20 leaders during the Summit discussions and sideline meetings.
